

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
UNSTARRED QUESTION NO. 2541
ANSWERED ON MONDAY, 09th MARCH, 2026/ 18 PHALGUNA 1947 (SAKA)

Urban Infrastructure Development Fund in Assam

2541. SHRI GAURAV GOGOI:

Will the Minister of FINANCE be pleased to state:

- (a) the total funds allocated and released to Assam under the Urban Infrastructure Development Fund (UIDF) during 2024–25 and the extent of their utilisation, city-wise;
- (b) the number and nature of urban infrastructure projects sanctioned, under implementation and completed so far in Assam under UIDF;
- (c) the specific challenges faced in the disbursement of UIDF funds and in project implementation in Assam including issues related to the capacity of Urban Local Bodies, preparation of Detailed Project Reports, land availability and inter-departmental coordination; and
- (d) the corrective measures taken/proposed to be taken by the Government to address these constraints, strengthen Urban Local Bodies in Assam and ensure timely and effective completion of UIDF supported projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) and (b) As informed by the National Housing bank (NHB), the implementing agency for the Urban Infrastructure Development Fund (UIDF), ₹ 55.45 crore was sanctioned to the State of Assam of which mobilization amount of ₹ 12.94 crore was disbursed based on the demands received from the State during FY 2024-25. The details of number and nature of urban infrastructure projects sanctioned and disbursed so far in the State of Assam under UIDF are placed at Annexure.

(c) and (d) Under UIDF, the funds are disbursed to the State Governments on reimbursement basis (except mobilization advance) and the projects are submitted by the implementing agencies like Urban Local Bodies through the Finance Department of respective States. In the State of Assam, State-level Implementing Agencies/ Competent Authorities provide confirmation for land availability for the projects.

Further, as informed by NHB, stakeholders meetings are organized by the Finance Department, Assam where the State-level Implementing Agencies/ Departments discuss the progress of the projects. In case of any constraints, the same are taken up for resolution. Additionally, NHB also conducts outreach programmes/ training sessions for State functionaries to create awareness about UIDF through its Regional Offices. Regular follow-up is being done by NHB with the State Government functionaries for submission of projects under UIDF.

Annexure

Tranche I (FY 2023-24)				
(Amount in Rs Crores)				
S. No.	Urban Local Body	Activity	Sanctioned Amount	Disbursed Amount
1	Nagaon Municipality	Water Supply Network (Rehabilitation)	6.95	2.09
2	Tinsukia Municipality	Area Development Projects (town planning)	45.16	13.55
3	Dibrugarh Municipality	Area Development Projects (town planning)	3.72	1.11
4	Silchar Municipality	Area Development Projects (town planning)	3.23	0.97
5	Sivasagar Municipality	Water Supply Network (New)	46.56	13.96
6	Dibrugarh Municipality	Water Supply Network (New)	44.97	13.49
7	Tezpur Municipality	Water Supply Network (New)	60.2	18.06
8	North Lakhimpur Municipality	Water Supply Network (New)	55.02	16.5

Tranche II (FY 2024-25)				
(Amount in Rs Crores)				
S. No.	Urban Local Body	Activity	Sanctioned Amount	Disbursed Amount
1	North Lakhimpur Municipality	Area development projects	4.01	1.2
2	Dibrugarh Municipality	Drains/storm water drain	39.15	11.74
3	Sivasagar Municipality	Area development projects (Heritage Conservation)	12.29	-